

ITEM NO.47

COURT NO.9

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 235/2012

SAVELIFE FOUNDATION &amp; ANR

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR

Respondent(s)

(with appln. (s) for extension of time)

Date : 04/03/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA  
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)

Mr. Kush Chaturvedi, Adv.

For Respondent(s)

UOI

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Mr. Anurag Kashyap, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Hearing concluded.

Judgment reserved.

(VINOD KUMAR)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER